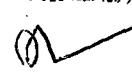
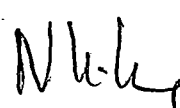


C. A. T. Bench, JODHPUR

Date of Order	Order
<u>11-9-95</u>	Mr Y. K. Sharma, Counsel for the Applicant. Register Put up in Court for admission on <u>12-9-95</u> as prayed.  REGISTRAR C.A.T. JODHPUR
12/9/95 <i>Copy of order of 12.9.95 & copy of OA with annexes sent to R-1 to R-5 by Regd Post vide no 4260424 date 04-10-95 24th</i> <i>28-9-95</i>	Mr. Y. K. Sharma, Counsel for the applicant. Learned Counsel for the applicant wishes to withdraw this OA. The OA is accordingly dismissed as withdrawn.  (N.K. Verma) Member (A)